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SLP(C)No. 5566 OF 2001
ITEM No.202

Court No. 10

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.5566/2001

(From the judgement and order dated 05/12/2000 in FAO 2828/2000
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

UNITED INDIA INSURANCE COMPANY LTD.

Petitioner (s)

VERSUS

LEHRU & ORS.

Respondent (s)

(For final disposal)

Date : 28/02/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE B.N. AGRAWAL

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For Petitioner (s) Mr. Vishnu Mehra, Adv.
Mr. B.K.Satija,Adv.

For Respondent (s) Mr. S.K. Bansal, Adv.
Mrs. Savitri Bansal, Adv.
Mr. Dharam Bir Raj Vohra,Adv.

Mr. Gagan Gupta, Adv.
Mr. S.S. Khanduja,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.
.SP2

Heard learned counsel for the parties at great
length.

Leave granted.

The Appeal stands dismissed in terms of the
signed order with costs of Rs.20,000/-.

.SP1

(K.K. Chawla)
Court Master

(Jasbir Singh)
Court Master

[Reportable signed order is placed on the file]